

Central Administrative Tribunal, Principal Bench

Original Application No.449 of 2000

New Delhi, this the 21st day of March, 2000

2

Hon'ble Mr. Justice Ashok Agarwal Chairman  
Hon'ble Mr. V.K. Majotra, Member (Admnv)  
Shri Bhagwan Singh, S/o Shri Bharat Singh,  
Messenger, Office of Principal Director of  
Audit, Indian Railway, COFMOW, Tilak  
Bridge, New Delhi-110001.

- Applicant

(By proxy counsel Shri Deepak Verma)

Versus

1. Central Auditor General of India,  
Bahadur Shah Zafar Marg, New Delhi.
2. Principal Director of Audit, Northern  
Railway, Baroda House, New Delhi.
3. Principal Director of Audit, Indian  
Railways, COFMOW, Tilak Bridge, New  
Delhi.

- Respondents

O R D E R (Oral)

By Justice Ashok Agarwal, Chairman.-


The applicant in the present OA claims promotion to the post of Clerk Lower Division. According to him he is fully qualified for promotion to the aforesaid post. He has cleared the Limited Departmental Competitive Examination for Group 'D' civilians for their promotion as Clerk Lower Division. Since he is physically handicapped, he claims reservation at 1 %. According to him he has also passed the typewriting test and though candidates who are junior in the seniority list of Group 'D' civilians have been promoted, his claim for promotion has been by-passed.


2. As far as the impugned order at Annexure-I is concerned, the same makes a categorical statement that the applicant has failed to pass the typewriting test. Though the applicant has asserted that he had passed the said test, no material is placed on record to

Signature

3

substantiate the said claim. In the absence of any material to show that he has passed the typewriting test, we have no reason to doubt the assertion contained in Annexure-I. Present OA, in the circumstances, we find is devoid of merit. The same is accordingly dismissed.

  
(Ashok Agarwal)  
Chairman

  
(V.K. Majotra) →  
Member (Admnv)

○ rkv

○